

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
SPECIAL BENCH (COURT-I)

CP-119(ND)/2016

In the matter of :

Asmita Dwivedi Paliwal

...PETITIONER

Vs.

Abhi Asmi International (P) Ltd. & Ors.

..RESPONDENT

SECTION :

Under Section 241/242

Order delivered on 06.11.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

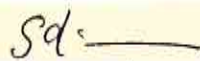
DEEPA KRISHAN
Hon'ble Member (Technical)

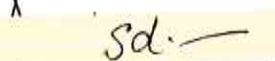
For the Petitioner /applicant : Mr. Virender Ganda, Sr. Advocate
Mr. Manish Jha, Advocate
Mr. Divyam Agarwal, Advocate
Mr. Raghav Sabharwal, Advocate
For the Respondent/Corporate Debtor : Mr. Ashish Aggarwal, Advocate
Mr. Ajay Aggarwal, Advocate
Mr. Gurcharan Singh, Advocate for R-2

ORDER

Learned Counsel for the parties are present. At the request of the parties and the matter is part heard, let the matter be placed before the Hon'ble Principal Bench on 30.11.2017.

List on 30.11.2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
06.11.2017